## GOVERNMENT OF INDIA LAW AND JUSTICE LOK SABHA

UNSTARRED QUESTION NO:4391 ANSWERED ON:22.04.2010 LEGAL EDUCATION Majhi Shri Pradeep Kumar

## Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government has held consultation with the Vice-Chancellors of all National Law Schools to improve legal education in the country to global standards;
- (b) if so, the details of the agenda and points raised during such consultations;
- (c) whether any plan/strategy has so far been finalized by the Government after such consultations; and
- (d) if so, the details thereof?.

## **Answer**

## MINISTER OF THE STATE IN THE MINISTRY OF LAW AND JUSTICE (DR. M. VEERAffPA MOILY)

- (a) and (b) No, Madam. However, this Department is organizing a Seminar on 1st and 2nd May, 2010 in Vigyan Bhawan, New Delhi on National Consultation for Second Generation Reforms in Legal Education.
- (c) No, Madam.
- (d) Does not arise.